

Court of Civil Judge (Senior Division) Cases Nomenclature		
Sl.No.	Present Case Nomenclature	Proposed Case Nomenclature
1.	Title Suit, T.S., Partition Suit, Title Partition Suit, T(P)S, PS, Title P.Suit, Money Suit, M.S., Eviction Suit, Title Eviction Suit, Ev.S, EVS, Ev.Suit, T.(E)S., Mortgage Suit, Mortgage Title Suit, Summary, Title Damage Suit, Title mortgage Suit, Kent Suit, Adoption Case, Final Decree, Defamation Title Suit.	Original Suit
2.	Execution Cases, Execution, Exec. Ex., Arbitration Execution,	Execution Case
3.	Land Reference, Land Acquisition Reference, Land Acquisition, L.A., L.A.R	Land Acquisition Case
4.	Land Acquisition Execution	Land Acquisition Execution Case
5.	Land Acquisition Misc.	Land Acquisition Misc. Case
6.	Succession	Succession Case
7.	Misc., Misc. (Civil), Civil Misc. Judl,	Civil Misc. Case
8.	Arbitration, Misc. Arbitration, Arbitration Title Suit	Arbitration Case
9.	Caveat	Caveat
10.	Sessions Trial	Sessions Trial